

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH**  
**ALLAHABAD**

This is the 11<sup>TH</sup> day of **SEPTEMBER, 2018**.

**ORIGINAL APPLICATION NO. 154 OF 2012**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).**  
**HON'BLE MR MOHD JAMSHED, MEMBER (A).**

1. Brij Mohan, son of Shri Suddhoo, ex Casual Waterman/HWS (T & C) under Sr. DCM NR (now N.C. Rly. Allahabad resident of Village: Dehra Kalan, Post: Dehra Kalan, District - Ghazipur.

.....Applicant.

**VERSUS**

1. Union of India through General Manager, N.C. Railway, Allahabad.
2. Divisional Railway Manager, N C Railway, DRM's Office, Allahabad.
3. Senior Divisional Commercial Manager, North Central Railway, Allahabad.
4. Sr. D.C.M. North Central Railway, DRM's Office, Allahabad

.....Respondents

Advocate for the Applicant : Shri Anand Kumar  
Shri Sudama Ram

Advocate for the Respondents : Shri L M Singh

**O R D E R**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Shri Sudama Ram, learned counsel for the applicant and Shri L M Singh, learned counsel for the respondents are present.

2. Learned counsel for the applicant submitted that the applicant has died during the pendency of the OA, as such, he wishes to withdraw the OA.
3. Accordingly, the OA is dismissed as withdrawn.

**(MOHD JAMSHED)**  
**MEMBER-A**

**(RAKESH SAGAR JAIN)**  
**MEMBER-J**

Arun..